

HIGH COURT OF DELHI: NEW DELHI

No. 02 /D-1/Gaz.1A/DHC/2026
Dated, the 16, January, 2026

ORDER

Hon'ble the Chief Justice has been pleased to make the following postings/transfers in the Delhi Higher Judicial Service with immediate effect:-

S. No.	Name of the Officer	From	To	District to which allocated	Remarks
1.	Mr. Sanjay Bansal	Special Judge (PC Act) (CBI) (Coal Block Cases)-02, RACC	Attached to the office of Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI)	-	-
2.	Ms. Sunena Sharma	District Judge (Commercial Court)-04, South-East, Saket	Special Judge (PG Act) (CBI) (Coal Block Cases)-02, RACC	-	Vice Mr. Sanjay Bansal

Notes:-

- Posting order with respect to Sr. No. 2 is issued in compliance of the order of the Hon'ble Supreme Court dated 12.01.2026 in W.P. (Cr.) No. 120/2012 titled "*Manohar Lal Sharma vs. The Principal Secretary & Ors.*"
- The judicial officers under transfer shall notify the cases in which they had reserved judgments/orders before relinquishing the charge of the court in terms of the posting/transfer order. The judicial officers shall pronounce judgments/orders in all such matters on the date fixed or maximum within a period of 2-3 weeks thereof, notwithstanding the posting/transfer. Date of pronouncement shall be notified in the cause list of the court to which the matter pertains as also of the court to which the judicial officer has been transferred and on the website.

BY ORDER OF THE COURT

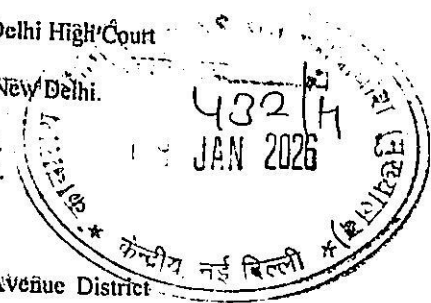
Sd/-
(ARUN BHARDWAJ)
REGISTRAR GENERAL

Endst. No. 434-468 /D-1/Gaz.1A/DHC/2026 Dated, the 16, January, 2026

Copy forwarded for information and necessary action to: -

- All the Principal District & Sessions Judges, Delhi.
- The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
- The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
- The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.

5. The Member Secretary, Delhi State Legal Services Authority, RACC, New Delhi.
6. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
7. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi-110002.
8. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002.
9. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002.
10. The Secretary (Labour), Govt. of NCT of Delhi, Sharnpath Marg, Delhi-110054.
11. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, N.Delhi-3.
12. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
13. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, Sector-07, R.K.Puram, N. Delhi-110066.
14. The Commissioner of Police, Police Headquarters, New Delhi.
15. The Commissioner, Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
16. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
17. The Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
18. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
19. The JR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
20. All Registrars, Delhi High Court, New Delhi.
21. The Joint Registrar (Vigilance-I), Delhi High Court, New Delhi.
22. The Joint Registrar (Vigilance-II), Delhi High Court, New Delhi.
23. The Joint Registrar (Gazette-IB), Delhi High Court, New Delhi.
24. The Pay & Accounts Officer, Tis Hazari, Delhi.
25. Joint Registrar (IT), DHC, with request to display this order on website of Delhi High Court in accessibility format.
26. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
27. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
28. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
29. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
30. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
31. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
32. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
33. The Hony. Secretary, Central Delhi Courts Bar Association, Rouse Avenue District Courts, New Delhi.
34. Personal file of the officers concerned.
35. Guard File.



(RAJ KUMAR RAWAT)
JOINT REGISTRAR (GAZ-1A)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE
(PC ACT)(CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.

No.F.5(1)/Gaz/RACC/2025/ 1865/C-1945/C

Dated 17/1/2026
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Copy forwarded for information and necessary action to:-

1. The Judicial Officer concerned, Rouse Avenue Court Complex, New Delhi.
2. The P.S. to Ld. Principal District & Sessions Judge -cum-Spl. Judge(PC Act)(CBI), RACC, New Delhi.
3. The Web-site Committee, Tis Hazari Courts, Delhi.
4. The Chief Prosecutor, CBI/ACB, Rouse Avenue Court Complex, New Delhi.
5. All the Branch In-charges, Rouse Avenue Court Complex, New Delhi.
6. The Hony. Secretary, Bar Association Rouse Avenue District Court, New Delhi.
7. The Lockup In-charge, Rouse Avenue Court Complex, New Delhi.
8. The Chowki In-charge, Rouse Avenue Court Complex, New Delhi.
9. The Executive Engineer (Civil & Electrical) PWD, RACC, New Delhi.

(Dig Vinay Singh)
Officer In-charge(Judicial)
for Principal District & Sessions Judge-
cum-Special Judge (PC Act)(CBI)
Rouse Avenue Court Complex
New Delhi